

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )  
Appeal No. 209 of 2012**

**Dated : 2<sup>nd</sup> April, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr.V.J. Talwar, Technical Member**

**In the matter of**

**West Central Railway ... Appellant(s)  
Versus  
Madhya Pradesh Electricity Regulatory Commission & Ors.  
...Respondent(s)**

**Counsel for the Appellant(s): Mr. R.V. Sinha  
Mr. A.V. Singh**

**Counsel for the Respondent(s): Mr. C.K. Rai  
Mr. Ravin Dubey for R.1  
Mr. Manoj Dubey for R.2 to 4**

**ORDER**

As agreed by the learned counsel for the parties, post the  
matter for hearing on **02.05.2013.**

**(V.J. Talwar)  
Technical Member  
ts/rkt**

**(Justice M. Karpaga Vinayagam)  
Chairperson**